

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Yes, Sir.

(b) to (d) UCO Bank has reported that its Banpur branch has initiated a pilot scheme for assisting fishermen folk of Chilka lake through the organisation of cooperative societies with subsidy assistance from Orissa Scheduled Castes and Tribes Development Corporation. The Bank has reported that the branch sanctioned loans to 663 fishermen amounting to Rs. 23.50 lakhs and has already disbursed an amount of Rs.23.23 lakhs. National Bank for Agriculture and Rural Development (NABARD) has reported that a scheme is being operated by it in the Chilka lake area for 311 Scheduled Caste Fishermen beneficiaries belonging to a cooperative society with total financial outlay of Rs.10.89 lakhs. NABARD has also reported that some of the public sector banks such as Indian Overseas Bank, State Bank of India etc. are also financing Primary Fishermen Co-operative Societies of the area.

[Translation]

Income tax and excise duty outstanding from companies, HUFs, Individuals in Kanpur.

5281. SHRI JAGDISH AWASTHI : Will the Minister of FINANCE be pleased to state :

(a) the names of those companies, persons, Hindu Undivided families and other persons in Kanpur metropolitan city against whom income and excise duty to the tune of Rs. 5 lakhs or more is outstanding, separately and the period from which it is outstanding ;

(b) the steps proposed to be taken to ensure speedy disposal of appeals pending in Courts and to realise the revenue ; and

(c) the date from which each case is pending in Court and the effective steps being taken at present to realise the taxes ?

THE MINISTER OF STATE IN THE

MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c) : The information to the extent possible is being collected and will be laid on the Table of the House.

[English]

Long term fiscal policy

5282. SHRIMATI D.K. BHANDARI :
SHRI D.N REDDY :

Will the Minister of FINANCE be pleased to state :

(a) whether some of the eminent economists feel that there is too much reliance on large deficits and there was also inadequate direction in regard to control of public consumption expenditure ; and

(b) whether it is a fact that the long term fiscal policy does not take into account the human capital and ignores the living condition of a vast majority of our people including women and bonded labour ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) There is no unanimity among economists about the level of budgetary deficit over a given period or in regard to the specific areas where public consumption expenditures need to be controlled. The Long Term Fiscal Policy (LTEP) has categorically reiterated that the alleviation of poverty is at the centre of our Plans. It has also stated that in the coming years, the Centre's expenditure provisions will accord an even higher priority to programmes benefiting the poor, and that the scope of the programmes of crop insurance, and social security will be expended. The LTEP has also made it clear that it shall be the endeavour of the Government to ensure that the benefit of subsidies goes mainly to the poor and weaker sections of our society:

Opening of branches of Punjab National Bank in Himachal Pradesh

5283. PROF. NARAIN CHAND PARASHAR : Will the Minister of FINANCE be pleased to state :

(a) whether the Punjab National Bank has submitted applications to the Reserve Bank of India after proper survey for the opening of new branches at the Nalti and Batran District, Hamirpur and Kathog, Tehsil Dehra, District Kangra in Himachal Pradesh ;

(b) if so, whether the licences have been issued by Reserve Bank of India and the likely dates by which the branches would be opened ; and

(c) if the licences have not been issued so far, the likely date by which these would be issued and the reasons for delay ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c) Reserve Bank of India (RBI) has reported that Punjab National Bank had submitted applications for opening its branches at Nalti and Batran in District Hamirpur and Kathog in District Kangra, Himachal Pradesh in April/May, 1985. As the applications were received after the expiry of branch licensing policy 1982-85, RBI had not issued licences for opening branches at these centres. The question of opening branches at these centres will be considered by RBI if these centres are included in the list of identified centres as finalised by the State Government under the current branch licensing policy for 1985-90.

Loan to water and waste water authority of Kerala by LIC

5284. SHRI MULLAPPALLY RAMA-

CHANDRAN : Will the Minister of FINANCE be pleased to state :

(a) whether the Water and Waste Authority of Kerala had asked for loan from the Life Insurance Corporation of India during 1985-86.

(b) if so, the details thereof ;

(c) whether the Life Insurance Corporation propose to sanction the entire amount of loan applied for ;

(d) the terms of sanction ;

(e) whether Life Insurance Corporation is involved in ensuring and utilisation of the loan amount ; and

(f) if so, particulars thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c) Kerala Water and Waste Water Authority had approached LIC for a total loan of Rs. 546.81 lakhs, comprising of 385 lakhs for 11 urban water supply and sewerage schemes and Rs. 161.81 lakh for 17 rural pieped water supply schemes in the State of Kerala during 1985-86. LIC has already sanctioned and disbursed to the Authority on 20.3.86 total eligible loan of 543.61 lakhs comprising of Rs. 385 lakhs for urban water supply schemes and Rs. 158.61 lakhs for rural water supply schemes.

(d) Terms of sanction are :—

Name of scheme	Rate of interest & mode of payment	Period of repayment	Security
Urban Schemes	9.75% Half yearly	25 equal annual instalments with 3 years moratorium.	State Government guarantee
Rural Schemes	10% Half yearly	28 equal annual instalments with 3 years moratorium.	